

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 20121-JK (LD) of 2024
DATED:- 13 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

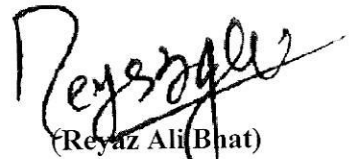

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 13.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer


Annexure to the Government Order No:-20121-JK(LD) of 2024 dated 13.12.2024

S.No.	Case No. Title of case	Name of OIC Contact No. Email
1.	CP No. 258/2024 in OA No 1104//21 Sehdev Singh V/S UT & Ors	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR 9419161837 phedivakhnoor@gmail.com
2.	CP No. 343/2024 in TA No. 2594/2020 Liaqat Ali V/S UT & Ors	
3.	OA No. 1167/2024 Sajad Hussain V/s UT & Ors	Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar 9419110471 xenhydctr@gmail.com
4.	OA No. 1273/2024 Vijay Kumar V/S UT & ORS	Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU 9419148535 xenphecacityjammu2@gmail.com
5.	OA No. 1277/2024 Kuldeep Raj V/s UT & Ors	
6.	WP(C)-2865/2024 Diksha V/s UT of J&K and Or	Er. Rashpal Singh Executive Engineer Jal Shakti (PHE) Rural Division Jammu (Mobile No. 9596836022) (EmailID:- xenrural@gmail.com)
7.	O.A. No. 61/1241/2024 Sham Lal V/s UT of J&K and Ors.	
8.	O.A no:-1420/2023 Abdul Rashid and others V/s UT of J&K and others	ER. Vikas Salathia, Assistant Executive, 9797383327 Engineer acephesddharmari@gmail.com
9.	WP(C) 341/2024 Khalid Iqbal Vs UT of J&K & Ors	Er. Vaneet Vaid, XEN, I&FCD Poonch Irrifcp@gmail.com 9906008333
10.	OA 303/2023 Krishan Lal Vs JSD	Er. Sunil Seth, XEN, I&FCD Nowshera eeifcdnowshera@gmail.com 9419112499
11.	TA 316/2022 Naveen Kumar Vs State of J&K & Ors	
12.	OA 61/1650/2023 Joginder Lal & Others Vs UT of J&K & Others	Er. Atul Chib, XEN , MICD Jammu Xenmicdjammu@gmail.com 9419131583
13.	Satish Kumar v/s UT of J&K & Ors. C.P. No. 88/2022 in O.A. No 61/1692/2021 in Legal No. 120/2021	Er. Atta Mohd Sheikh, Executive Engineer, PWD R&B Division Gandoh (Jal Shakti PHE Sub-Division) Gandoh Mobile No. 9906147680 Email: attamohd244@gmail.com
14.	Mohd Imteyaz v/s UT of J&K & Ors CP No 140/2023 in OA No 61/1134/2020 in Legal No 313/2020	do
15.	Shah Nawaz Ahmed Batt v/s Sanjeev Kumar Cahdha, Chief Engineer CCP (s) No 515/2019 in SWP No.	do

	164/2019	
16.	Davinder Singh Parihar v/s Executive Engineer PWD Spl Sub Division Gandoh ALC/D/410 dated 05.11.2022	do
17.	Hushyar Singh & Ors v/s UT of J&K & Ors WPCC No 627/2019	do
18.	Subash Chander & Ors v/s State of J&K & Ors T.A 418/2020	do
19.	Ashwani Kumar v/s UT of J&K & Ors. TA/61/2537/2020	do

Reyazul

Jm